

Boycott of some companies by AIOCD

8105. SHRI CHANDRA KISHORE PATHAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to reports about boycott of some companies by the All India Organisation of Chemists and Druggists and its constituent associations;

(b) the reasons for the boycott; and

(c) if trade margin is the bone of contention, whether Government propose to fix the trade margins statutorily so that no boycott takes place and consumers are not put to avoidable inconvenience ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH): (a) Yes, Sir.

(b) and (c) The main reasons behind such instances of boycott is the dispute between the manufacturers and the distributors on the issue of trade margin. There is already a provision in Paragraph 24 of the Drugs (Prices Control) Order, 1979 for regulating trade margins.

**Quality of coal supplied to NTPC
Shakti Nagar, Kota**

8106. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) whether coal produced at Jayant Project of Central Coalfields Limited now Northern Coalfields Limited is supplied to National Thermal Power Corporation, Shakti Nagar, Kota for use in thermal power station only;

(b) whether stones are picked up from coal before it is crushed into small pieces to save boilers from damage;

(c) whether removal of stones before crushing has been stopped by Jayant management as they have thrown contract workers out of job and "run-of-the-mine coal" is being directly sent to coal handling

plant for crushing, endangering the thermal power boilers;

(d) whether National Thermal Power Corporation, Shakti Nagar has many a time complained about the bad quality of coal; and

(e) if so, whether Government propose to ensure good quality coal to National Thermal Power Corporation by getting stones picked at wharfwall siding as before; and if not, reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes Sir.

(b), (d) and (e) The coal seam at Jayant is free from any stone band. However, occasionally when any geological disturbances are met with, the stone is separated by mechanical means so that coal free from stone goes to the crusher. As such coal free from extraneous matter is being supplied to NTPC. Since the CHP at Jayant had started functioning, despatch from wharfwall has been abolished.

(c) The company management at Jayant has never engaged any agency for the picking up of stones. It was, in fact, on the request of NTPC that some contract labour were engaged for breaking up of coal to (—)4" size for relieving the pressure on their crusher. This was discontinued as the coal handling plant of Northern Coalfields Limited at Jayant had started functioning. Further, as the coal seam at Jayant is free from any stone band the "run-of-mine coal" is always directly fed to the crusher and, as such, the question of endangering the thermal power boiler does not arise.

**Use of foreign trade mark by Escorts,
Maruti and D.C.M.**

8107. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the collaboration agreements of Escorts with Yamaha, Maruti with Suzuki and DCM with Toyota have a clause that no foreign trade mark will be used;